

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25605/2009

(From the judgement and order dated 03/07/2008 in MAT No.
223/2008 of The HIGH COURT OF CALCUTTA)

PIYU DATTA Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS. Respondent(s)

Date: 05/04/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr. Deba Prasad Mukherjee, Adv.
Mr. Lakshmi Kanti Pal, Adv.
Ms. Nandini Sen, Adv.
Ms. Gopa Barua, Adv.

For Respondent(s) Ms. Neelam Sharma, Adv.
Mr. T.C. Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

(KALYANI GUPTA)
SR. P.A.

(VINOD KULVI)
COURT MASTER